

**Industrial Loans**

795. **Shri Bheekha Bhai** : Will the Minister of **Heavy Industries** be pleased to state:

- (a) whether Government have any proposal for giving industrial loans to individual proprietors for the development of industrial undertakings; and
- (b) if so, the procedure laid down for advancing loans?

The Minister of **Heavy Industries and Commerce and Consumer Industries (Shri Morarji Desai)** : (a) and (b). No, Sjr. Government generally does not give loans directly to any industrial undertaking. This is usually the function of the several industrial credit institutions in the country including the Industrial Finance Corporation of India.

**A.I.R.**

796. **Shri A. K. Gopalan** : Will the Minister of **Information and Broadcasting** be pleased to state:

- (a) the total number of Class I, II and III Officers in the All India Radio who are yet unconfirmed in their posts as on the 30th October, 1956; and
- (b) the total number among them separately and class-wise, who have put in five years or more of service?

The Minister of **Information and Broadcasting (Dr. Keskar)** : (a) and (b). The information is being collected and a statement will be laid on the Table of the House.

**Postal Facilities in Punjab**

97. { **Sardar Iqbal Singh** :  
**Sardar Akarpuri** :

Will the Minister of **Communications** be pleased to state the names of the places situated in the five Districts of Punjab (Ferozepur, Bhatinda, Hissar, Gurdaspur and Amritsar) where following facilities have either been provided or withdrawn during 1955-56 and 1956-57 so far :—

- (i) Post Offices;
- (ii) Telegraph Offices;
- (iii) Public Call Offices and Telephone Exchanges;
- (iv) Closure of Telegraph Offices, Telephone Exchanges and Post Offices; and

Conversion of Extra-Departmental Post Offices into Departmental Post Offices?

The Minister of **Communications (Shri Raj Bahadur)** : The information is being collected and will be placed on the Table of the Lok Sabha as soon as it becomes available.

**Selema Multi-purpose Co-operative Society**

798. **Shri Biren Dutt** : Will the Minister of **Rehabilitation** be pleased to state:

(a) whether the Selema Multi-purpose Cooperative Society (Reg. No. 67) has been given a contract for constructing a tank in Selema Refugee Colony, Kamalpur, Tripura;

(b) whether the construction of the tank has been held up;

(c) if so, the reasons therefor; and

(d) whether Government will take early steps so that the work could be restarted now?

The Deputy Minister of **Rehabilitation (Shri J. K. Bhonsle)** : (a) Yes.

(b) and (c). Yes, due to the failure on the part of the Society to execute the work in the stipulated period.

(d) The State Government has been asked to take appropriate action in the matter.

**Manufacture of Gum from Guar**

799. { **Babu Ramnarayan Singh** :  
**Pandit Thakur Das**  
**Bhargava** :

Will the Minister of **Commerce and Consumer Industries** be pleased to state:

(a) whether permission has been granted to establish factories to manufacture gum from *guar*;

(b) if so, their locations;

(c) the names of their proprietors;

(d) the dates of starting working of the factories;

(e) the total quantity of *guar* consumed per year and the gum prepared;

(f) the rate of the sale of the gum;

(g) whether there has been any by-product and if so, the quantity, the use and value of it;

(h) whether any portion of the gum has been exported and if so, where, and the duty realised by Government therefrom; and

(i) the total production of *guar* in each State and the way it is used?

The Minister of **Heavy Industries and Commerce and Consumer Industries (Shri Morarji Desai)** : (a) to (d) and (f). A Statement is placed on the Table of the House. [See Appendix IV, annexure No. 7].